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Central Administrative Tribunal
Jaipur Bench, JAIPUR

ORDERS OF THE BENCH

4th April, 2011

OA 455/2010

MA 275/2010

MA 82/2011

Present: Shri P.N. Jatti, counsel for applicant
Shri Gaurav Jain, counsel for respondents

By way of filing MA.82/2011, learned counsel appearing on behalf of the respondents submits that vide order dated 28.3.2011 the appeal of the applicant has been decided.

Learned counsel for applicant does not dispute the same and agrees that in view of the order dated 28.3.2011 nothing remains in this OA and the same has become infructuous.

In view of the above, the OA stands dismissed as having become infructuous.

Anil Kumar

(Anil Kumar)
Member (Administrative)

K.S. Rathore

(Justice K.S. Rathore)
Member (Judicial)

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No 3898390
5/4/11